NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 92(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY:

M/s. Satish Pawa & Ors.

V/s.

M/s. Index Securities and Research Pvt . Ltd Ors .

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DES

DESIGNATION

REPRESENTATION

SIGNATURE

Order

Ld. Counsel for the respondents undertakes to file reply within ten days with a copy in advance to the counsel for the petitioner. Rejoinder, if any, be filed within ten days thereafter with a copy in advance to the counsel opposite.

List for arguments on 07.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

8.9.2016 (P.K. Sud)